

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

14. C.P.(IB)-2297(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.06.2021**

NAME OF THE PARTIES: - Sikkim Ferro Alloys Ltd.
V/s
Krosslink Infrastructure Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). When the matter was called twice, none appeared from both the parties. Since the matter is listed for first time after the lockdown period. The Court Officer is directed to inform the next date of hearing to both the parties. Further both parties are directed to complete their parts of pleadings well before the next date of hearing, if already not complete. List the matter on **13.07.2021** for hearing.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 03rd day of June, 2021
Sushil